

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 736/2022

PREM NATH YADAV

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 27-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Lubna Naaz, AOR
Ms. Farheen Fatima, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Samrath Srivastava, Adv.
Ms. Harshita Raghuvanshi, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records not received. Issue D.O. letter in this regard for
requisition of records as per rules, from the concerned High Court.

List again on 16.11.2022.

S.P.S. LALER
Registrar